

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

10.09.2020

Item No. 38

T.A. No. 61/600/2020

M.A No. 61/833/2020

SWP 553/2015

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Hon'ble Mr. Pradeep Kumar, Member (A)

For Applicant: Ms. Davinderpreet Kour

For respondents : Mr. Rajesh Thapa, Dy. A.G

Counsel for the applicant states that she is not appearing in this case and she has informed the applicant. However, nobody appears on behalf of the applicant. Therefore, the case is dismissed due to non prosecution.

**(Pradeep Kumar)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

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